

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3935
ANSWERED ON:10.08.2017
Nyaya Panchayats Bill
Kher Smt. Kirron;Mishra Shri Anoop

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether the Government has finalized the blue print of the Nyaya Panchayats Bill;
- b) if so, the details and the present status thereof; and
- c) the follow-up action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (c): Since observations made by the Ministry of Law and Justice about the basic structure of the Nyaya Panchayat Bill could not be resolved and State Governments also expressed reluctance to fund the Nyaya Panchayats, it has been decided not to pursue the draft Nyaya Panchayat Bill.
